

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	: IA/218/2017
	IN
PETITION NUMBER	: CP/467/IB/CB/2017
NAME OF THE PETITIONER(S)	: MANGALAM COTTON INDUSTRY & 24 ORS
NAME OF THE RESPONDENT(S)	: G.V. RAVI KUKMAR, IRP
UNDER SECTION	: SEC 10

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MCRATHIA	Counsel for PETITIONERS/ Applicants (Oper. Creditors)	Anant
2) R SUBRAMANIAN	Counsel for Respondent & Charan	

ORDER

Counsel for RP present. Counsel for the Applicants, Operational Creditors present. The time period for submission of the documents by the Operational Creditors (25 in numbers) is extended till 11.12.2017. In relation to the information about the bank accounts, the Operational Creditors are directed to provide the bank statements and affidavit to the effect that those bank accounts were used for the purpose of business with the Corporate Debtor. Accordingly, the RP is directed to consider the claim based on the documents supplied or to be supplied by the Operational Creditors. Put up on 11.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)